

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 1861/2020 In C.P. (IB)/343(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - IA 1861/2020 Ashok Kumar
Agarwal ... Applicant
IN THE MATTER OF
Prabhat Steel Treders Pvt Ltd.
V/s
Shree Sai Steel Industries Pvt Ltd.**

Section: - 60(5) U/s 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1861/2020: - Adv. Chandresh Rao appeared for the Applicant through VC.
Adv Shrey Shah a/w Niraj Shah appeared for the Respondent No-3 through VC.
Due to paucity of time the matter could not be heard. List this matter on **23.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)